



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 22nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 17 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/360/2014 CAVT. NO. 1650/2014 (HEARING), WP(C) 3594/2014(D/O), FIXED	THE STATE OF ASSAM and 22 ORS Versus ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MR. D BORGOHAIN MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA	MR. P K GOSWAMI (R-1) MR. B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
WITH				
2	WA/23/2017	THE STATE OF ASSAM and ANR Versus MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA (R 1-93)
WITH				
3	WP(C)/5557/2017	SANJIB DAIMARI and 7 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
WITH				
4	WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
WITH				
5	WP(C)/5366/2020	PRANAB KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMAH	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
WITH				
6	WA/238/2016 (HEARING), FIXED	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR. P K GOSWAMI MR. B P BORAH MR. P K DAS MR. M U MAHMUD MR. D K SAIKIA MS. B DAS MR. M BORAH	SC, ELEMENTARY EDUCATION ASSTT. S.G.I. SC, SOCIAL WELFARE SC, SSA

7	WA/233/2018 (HEARING), WP(C) 5324/2012(D/O), FIXED WITH	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
8	WA/320/2018 WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
9	WA/237/2018 (HEARING), FIXED	ON THE DEATH OF AJIJUR RAHMAN MOLLA HIS LEGAL HEIRS SAHATON BEWA and 19 ORS, Versus MD. TOTA MIA and 2 ORS,	MR. G P BHOWMIK MS M KALITA MS P CHETIA	GA, ASSAM MD H R AHMED (R1) MD A ISLAM (R1)
10	WA/107/2019 (HEARING), FIXED	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR A R BHUYAN MR M SHELM MR M AHMED	MR K AGARWAL (R4) MRS. P BARMAN (BORKAKOTI) (R4) MR. S MUKTAR (R4) SC. REVENUE
11	WA/61/2021 (HEARING), FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
12	WA/244/2022 CAVT. NO.07602/022, (HEARING), FIXED	ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR
13	WA/142/2023 (HEARING), FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS N BEGUM (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
14	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3227/2022 in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C

	WITH I.A.(Civil)/3591/2022 in WA/350/2022	DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. S K MEDHI SC, IITG SC, U G C
15	WA/251/2023 CAVT. NO.06202/023, (HEARING), FIXED	D SURESH Versus THE UNION OF INDIA AND ORS.	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ	MR. Y S MANNAN (R-5) MR. M J BARUAH MS B MAJUMDER DY.S.G.I. FOR CAVEATOR
16	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
17	WITH WA/337/2021	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
- FOR ORDERS -				
18	WA/392/2015 FIXED	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR.D SAIKIA MR.B GOGOI(MR.H.RAHMAN, MS.J.HUDA) MRS A VERMA SC, FINANCE(MR.H.RAHMAN, MS.J.HUDA)	GA, ASSAM
19	I.A.(Civil)/819/2020 FIXED in Review.Pet./2287/2020	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS.	SC, ELEM. EDU MR. D SAIKIA MR. P N GOSWAMI SC, EDU	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII
	WITH Review.Pet./2287/2020 (Filing Number)	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS		
20	WITH Cont.Cas(C)/536/2018	DIPAK GOGOI AND ANR. Versus PRITAM KUMAR SAIKIA AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAR MR. K K DUTTA
21	PIL(Suo Moto)/1/2023	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	
22	Cont.Cas(C)(Suo Moto)/3/2023 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	
23	PIL/48/2023	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. A VERMA MS. D GHOSH MS H BETALA	SC, ELEM. EDU GA, ASSAM SC, CBSE
24	WA/212/2023	THE UNION OF INDIA AND 2 ORS. Versus MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	

25	WA/281/2023 FIXED	DALMIA CEMENT (BHARAT) LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR. P K BORA	DY.S.G.I. SC, CCI
26	I.A.(Civil)/2214/2023 FIXED in WA/343/2019 WITH WA/343/2019 WITH I.A.(Civil)/3981/2019 in WA/343/2019 WITH I.A.(Civil)/3966/2019 in WA/342/2019	THE STATE OF MIZORAM Versus SH. LALROZARA AND 3 ORS. SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS. SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR MR. N SARKAR	MR D J DAS MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2) GA, MIZORAM
27	WA/342/2019 WITH I.A.(Civil)/3966/2019 in WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS. SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM GA, MIZORAM
28	I.A.(Civil)/2429/2023 B/O in WA/232/2023 WITH WA/232/2023 CAVT. NO. 04392023,117800004792/023,	KAJALGAON MUNICIPAL BOARD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. KAJALGAON MUNICIPAL BOARD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S AFRIDI MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, BTC GA, ASSAM SC, BTC FOR CAVEATOR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
29	WA/320/2023 WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS. THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM GA, MIZORAM
30	WA/323/2023 CAVT. NO.07102/023,	DINESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
31	WA/324/2023	O.N.G.C. CONTRACTUAL LABOUR UNION Versus OIL AND NATURAL GAS CORPORATION LIMITED AND ANR.	MR. A D GUPTA MS B DAS	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
32	WA/280/2022 WITH I.A.(Civil)/2663/2022 in WA/280/2022	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS. MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP MR. J LASKAR (r-6,913,15 to 18) MR R DAS (r-4) SC, CO OP
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

33	PIL/31/2023 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
- FINAL DISPOSAL AT ADMISSION STAGE -				
34	WP(C)/2763/2019 WP(C) 7109/17 WP(C) 6914/17 WP(C) 7132/17 WP(C) 6843/7 WP(C) 7289/17 WP(C) 7068/17 WP(C) 7227/17 (ALL D/O),FIXED	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
35	WITH I.A.(Civil)/947/2018 in WP(C)/7263/2017 (D/O):WP(C)/7263/2017(D/O)	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
36	WITH WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
37	WA/27/2023 FIXED	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR A KALITA MR. M HEMCHANDRA
38	WITH WA/28/2023	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR G N SAHEWALLA (r-3) MS N K DEVI (r-3) MR N ANIX SINGH (r-3) MR. M HEMCHANDRA

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Tuesday, 22nd August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
<u>ADMISSION</u>				
2	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
3	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
4	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
5	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
6	WP(C)/864/2022 FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, BTC
<u>ORDERS</u>				

7	Review.Pet./65/2017 FIXED, WITH WP(C)/4773/2012 (D/O)	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM and 7 ORS	MR. A SAYED MR. S K TALUKDAR	SC, ELEMENTARY EDUCATION MR. R ISLAM R- 7and8 MR. M HUSSAIN(R- 7&8)
8	Cont.Cas(C)/581/2020 B/O	ABDUN NOOR MAZUMDER Versus BHABESH DEKA	DR. B AHMED MR K UDDIN MR. A K AZAD MS S R MAZARBHUIYA	
9	WP(C)/7030/2022 B/O	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA
10	WITH WP(C)/7889/2017	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
<u>HEARING</u>				
11	WP(C)/6534/2014	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
12	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5)
13	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI

14	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR
15	WP(C)/72/2015 CAVT. NO. 1656/2014	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
	WITH I.A./2331/2015 in WP(C)/72/2015	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MR.H R A CHOUDHURY MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
16	WITH WP(C)/1529/2015 CAVT. NO. 1656/2014	DALAPARA ME MADRASSA Versus THE STATE OF ASSAM AND 9 ORS	MR.N DUTTA MR.B TALUKDAR MR. E AHMED	MR.Z HAMMAD GA, ASSAM MS.B HAZARIKA(R-8&9) MR.A M BARBHUIYA MS.S K NARGIS R-8and9 MS.A NEOG(R-8&9) MS.F BEGUM SC, EDU FOR CAVEATOR SC, FINANCE
17	WP(C)/113/2015	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR.M A I HUSSAIN R-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
18	WITH WP(C)/1044/2014	MD. NUR SHAHED ALI and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR	GA, ASSAM SC, EDU
19	WITH WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MS.P KHOOND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)

20	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
21	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU
22	WP(C)/855/2015	MARFOD ALI SK. Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	SC, ELEMENTARY EDUCATION SC, FINANCE MRSA VERMA
23	WP(C)/926/2015	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
24	WITH WP(C)/2006/2013	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MR A R BHUIYAN MR.A U AHMED	GA, ASSAM MR S KHOOND MR.S DAS MR B ACHARYYA SC, BTC SC, EDU MR.H A SARKAR MR.JUNM LASKAR
25	WP(C)/3711/2018 FIXED	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R-3 & 4) MR. A CHAMUAH, SC,UGC

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 22nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./123/2018 FIXED, WITH WP(C)/2914/2018(D/O), WITH WP(C)/5525/2022(D/O), WITH CAVT. NO. 912/2022 (D/O)	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. J PATOWARY (R1) MR. N BARUAH MR P BHARDWAJ
MOTION				
2	WP(C)/4096/2023 FIXED	MD. HUMAYUN KABIR Versus THE STATE OF ASSAM AND 7 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
3	WP(C)/4315/2023 FIXED	BIJULI NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
4	WP(C)/1711/2018 FIXED	GAURI SHANKAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS.	MS. A BHATTACHARYYA MR. P KALITA MS. A BORAH MR. B M CHOUDHURY	SC, IWT
5	WP(C)/7708/2018 FIXED	NURJAMAL HUSSAIN AND 17 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
6	WP(C)/3387/2021 FIXED	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
7	WP(C)/3837/2021 FIXED	ANIL KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA	SC, AG SC, IRRIGATION

8	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)
9	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
10	WP(C)/5476/2021 FIXED	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MS P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
11	WP(C)/5494/2021 FIXED	HIREN NAYAK Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM SC, BTC
12	WP(C)/5652/2021 FIXED, WITH WP(C)/3997/2016 (D/O), CR./882/1994 (D/O)	HARKHALI YADAV Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
13	WP(C)/6550/2021 FIXED	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD SC, AG SC, PWD SC, FINANCE
14	WP(C)/1704/2022 FIXED	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
15	WP(C)/4409/2022 FIXED	CHANDAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
16	WITH WP(C)/4426/2022	SURAJ CHETRY Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
17	WITH WP(C)/4428/2022	MASUD AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
18	WITH WP(C)/4444/2022	SMTI JUTIKA BEZBARUAH AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
19	WITH WP(C)/4445/2022	BEDANTA KALITA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
20	WITH WP(C)/4953/2022	KAPIL DEV CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GMC SC, FINANCE
21	WITH WP(C)/4958/2022	MAFIZUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FINANCE SC, GMC
22	WITH WP(C)/4964/2022	UTPAL SARMAH BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, GMC SC, FINANCE DEPTT.

23	WITH WP(C)/4967/2022	JUBIN GOSWAMI AND 27 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, GDD SC, GMC SC, FINANCE
24	WITH WP(C)/4968/2022	CHANDITA KASHYAP AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, FINANCE SC, GMC SC, GDD
25	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
26	WP(C)/5465/2022 FIXED	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER	SC, HEALTH
27	WP(C)/5745/2022 FIXED	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D.
28	WP(C)/7129/2022 FIXED	MUHINI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
29	WP(C)/8443/2022 FIXED	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
30	WP(C)/140/2023 FIXED	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, FINANCE
31	WP(C)/609/2023 CAVT. NO.00992/023, FIXED, WITH CAVT. NO. 99/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MS. S SARMA MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR. ARIF AHMED (R-4) FOR CAVEATOR SC, G U
32	WITH WP(C)/292/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MS N NEWME SC, EDU SC, G U
<u>BAIL HEARING</u>				
33	AB/2568/2023	DULAL ALI Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
34	AB/2594/2023	HARUN RASHID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MRS H AHMED	PP, ASSAM

ORDERS

35	Review.Pet./85/2022 FIXED, WITH OFFICE NOTE, WITH WP(C)/3393/2013 (D/O), WITH WP(C)/2070/2019(D/O)	SMTI BONTI BORAH AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU MR B D DAS GA, ASSAM G UDDIN MS ANNA K P MS. P ADHIKARI MS. G BORAH (r-9,10) MS RIMA DAS (r-9,10)
36	WITH Review.Pet./72/2021	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM MR. P D NAIR (r-7,8) MR G ALAM (r-7,8) MS J KHANOM (r-7,8) MR. H ROHMAN (r-7,8) S R A NASER (r-7,8)
37	WITH WP(C)/98/2022	PRANJIT HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR M R ADHIKARI MS. G BORAH MS S AHOM MS S P CHETRY	SC, ELEM. EDU GA, ASSAM G UDDIN (R9) G UDDIN (R9) G UDDIN (R9) MS ANNA K P (R9) MS ANNA K P (R9) MS ANNA K P (R9) SC, FINANCE
HEARING				
38	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. ASSTT.S.G.I.
39	WP(C)/5441/2012	SMTI USHA DAS Versus THE CHAIRMAN, ASEB and 4 ORS	MS.N PHUKAN MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, A S E B
40	WP(C)/6080/2012	RAM KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MRS.S P NAIR MR.G Z AHMED	MR.C BARUAH MR.B GOSWAMI SC, AG SC, WATER RESOURCE
41	WP(C)/6933/2013	DURGA PRASAD BORDOLOI Versus THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR.S BANIK MR D CHAKRABORTY MS R R MUZIB MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM MR.N BARUA C.G.C. ASSTT.S.G.I.
42	WP(C)/3239/2014	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
43	WP(C)/1933/2015 FIXED	SMTI SHEFALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	GA, ASSAM (R 1-3) SC, AG(R5) SC, PENSION and PUBLIC GRIEVANCESR4
44	WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE

45	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
46	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday, 22nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./126/2016 <u>8 Y 2 M 10 D</u> :WITH LCR 8 FILES, P.B.-2, FIXED	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
2	Crl.A./1/2017 WITH LCR 5 FILES, P.B.-2, FIXED	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM
3	Crl.A./370/2017 WITH LCRF 5 FILES, P.B.-2	AMINUR RAHMAN and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MS N NASRIN MD I H KHAN	PP, ASSAM
	WITH I.A.(Crl.)/567/2018 in Crl.A./370/2017	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM and ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
4	Crl.A./394/2017 WITH LCR 6 FILES, P.B.-2	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR Z KAMAR MR.M HUSSAIN MR. L R MAZUMDER MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP, ASSAM
5	Death Sentence Ref./4/2019 WITH LCR 7 FILES, P.B.-4, FIXED	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
	WITH CRL.A(J)/92/2019 <u>4 Y 2 M 14 D</u> :	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
7	WITH CRL.A(J)/114/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/54/2020 <u>5 Y 8 M 5 D</u> :WITH LCR 3 FILES, P.B.-2	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM

9	Crl.A./39/2021 WITH LCR 5 FILES, P.B.-2, FIXED	FULMATI RABI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R GOSWAMI MS. A CHOUDHURY MS P KALITA	MS R S SADIAL (R2) MR. A M BORA (R3) MR. D GAGAI (R3) MR. M R SODIAL (R2) MR. V A CHOWDHURY (R3) PP, ASSAM
10	WA/71/2023 FIXED	THE GAUHATI HIGH COURT AND 3 ORS Versus SAFIQUR RAHMAN AND 20 ORS	MR. U K NAIR MR H K DAS	MR. K N CHOUDHURY FOR CAVEATOR
11	WITH WA/5/2023 CAVT. NO. 00302/023,	NIROD SARMA Versus SAFIQUR RAHMAN AND 23 ORS	MR K K MAHANTA (Sr. Advocate) MR. A CHAMUAH MR. S D ROY	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./153/2022 WITH WP(C)/4773/2022 (D/O), WITH Review.Pet./137/2022 (D/O)	SAHARA BHANU BEGUM . Versus THE STATE OF ASSAM AND 4 ORS .	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM
2	WP(C)/5090/2017	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY MR M H CHOUDHURY MR.R DHAR MD.B RAHMAN	GA, ASSAM
3	WITH WP(C)/1353/2019	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MS. A BEGUM MR R DHAR MR M H CHOUDHURY MR B C MUCHAHARY	GA, ASSAM
4	I.A.(Civil)/2096/2023 CAVT. NO.05252/023, FIXED, WITH CAVT. NO. 525/2023 in Review.Pet./7882/2023	DEVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS,	MRS. U BARUAH MR S KHOUND	GA, ASSAM MR. M DUTTA FOR CAVEATOR SC, FOREST SC, REVENUE
	WITH Review.Pet./7882/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
	WITH I.A.(Civil)/8892/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
5	I.A.(Civil)/2204/2023 WITH WP(C)/6603/2014(D/O) in WP(C)/6603/2014	THE DIRECTOR GENERAL, BORDER ROADS ORGANIZATION (BRO) AND 2 ORS Versus GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	MR. I H SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
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4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 22nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1580/2023 FIXED	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
	WITH			
2	WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
	WITH			
3	WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
4	WP(C)/4090/2023 FIXED	JAMIR UDDIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	G UDDIN MR H I CHOUDHURY P ADHIKARI	SC, P AND R.D. GA, ASSAM SC, ASEC
5	WP(C)/4368/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. D. BORAH	MR. T J MAHANTA (r-7,8) SC, CO OP GA, ASSAM MS. P BHATTACHARYA (r-7,8) MR. A BORUA (r-7,8) MR. A B T HAQUE FOR CAVEATOR
ADMISSION				
6	WP(C)/3605/2015 PART-HEARD, FIXED, WITH WP(C)/1173/2014(D/O)	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) MR. V A CHOWDHURY(R-8,9) SC, OIL

	WITH I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. SC, OIL MRS J M KONWAR MR R KALITA MR. R SALOI	
	WITH I.A.(Civil)/2834/2022 in WP(C)/3605/2015	SMTI TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
	WITH 7 WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	WITH I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
<u>ORDERS</u>				
8	Cont.Cas(C)/350/2023 B/O	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	
9	WP(C)/3964/2023 FIXED	ANAMIKA NAHA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY	SC, P AND R.D. GA, ASSAM
<u>HEARING</u>				
10	WP(C)/541/2012 PART-HEARD	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
11	WP(C)/6809/2010 (TOP OF THE LIST)	ASSAM STATE ELECTRICITY BOARD and ANR. Versus ELECTRICITY OMBUDSMAN and ANR.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. N J DUTTA MR. D NATH	MS.B S GOYAL MR. B BARMAN (R-2) MR. B D DEKA (R-2) MR. A J HAZARIKA MS. N UPADHYAY (R-2) MS.B GOGOI MR. M DAS (R-2) MR. P DAS (R-2) N CHAUDHURY (R-2)
12	WP(C)/1222/2012 (TOP OF THE LIST)	RNT PLANTATIONS LIMITED Versus OIL and NATURAL GAS CORPORATION LTD. and ORS	MS.M HAZARIKA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.G N SAHEWALLA GA, ASSAM MS..N K DEVI SC, ONGC MRN ANIX SINGH
13	WP(C)/1977/2012 (TOP OF THE LIST)	SMT. INDUMATI LASKAR Versus THE STATE OF ASSAM AND ORS	MR. B C DAS LEGAL AID COUNSEL	MS. M HAZARIKA (SC, GMDA, R-2 & 3) MS. K PHUKAN (GA, ASSAM, R-1,4,5 & 6) MR. D DOLEY (GA, ASSAM, R-1,4,5 & 6) MS. S KHOUND (R-2 & 3) MR. D J KALITA(R-7) MR. B SARKAR(R-7)
14	WP(C)/4719/2012 (TOP OF THE LIST)	M/S TRIPTI OIL INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A BARUA MR.P B DASGUPTA MR.D K KAKATI	GA, ASSAM MRS.V L SINGH MR.S SAIKIA MR.A NATH SC, PWD MRN MAHAMMAD MS.N G SARMA SC, REVENUE

15 WITH
WP(C)/4712/2012

M/S TRIPTI OIL INDUSTRIES PVT. LTD
Versus
THE UNION OF INDIA and ORS

MR.A K BARMAN
MR.D K KAKATI
MR.P B DASGUPTA

GA, ASSAM
MRS.V L SINGH
ASSTT.S.G.I.
SC, PWD
MR.N G SARMA
MS.H M PHUKAN
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4350/2023 FIXED	SAHAJAHAN ALI @ SAHZAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WP(C)/1258/2018 WITH LCR, FIXED	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
3	WP(C)/8272/2018 WITH LCR, FIXED	LAKHI DAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/1797/2019 WITH LCR, B/O	SIBATON NESSA @ SIRATAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8293/2022 WITH LCR, FIXED	MUSSTT HAFIJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/2899/2023 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM
HEARING				
7	WP(C)/1435/2018 WITH LCR, FIXED	JAIJUKTA BARMAN AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MR. V K BARUAH	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T

8	WP(C)/4560/2018 WITH LCR, B/O	HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR S ISLAM MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/5852/2019 WITH LCR, B/O	SABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6628/2018 PART-HEARD, WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015(ALL DISPOSED OFF), FIXED WITH	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
2	WP(C)/3102/2012 WITH	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
3	WP(C)/2843/2014 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
4	WP(C)/2846/2014 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
5	WP(C)/6723/2014 WITH	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
6	WP(C)/2489/2015 WITH	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
7	WP(C)/2491/2015 WITH	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)

8	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
9	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
10	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
11	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
12	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
13	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
14	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
15	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
16	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
18	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

20	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
25	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
26	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
27	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
28	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
29	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
30	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
31	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM

32 WITH
WP(C)/6608/2018

PURBANCHAL ENTERPRISE PVT. LTD.
Versus
THE STATE OF ASSAM and 2 ORS.

MS. M L GOPE
MS.N HAWELIA
MS. N GOGOI
MS. N MECH
MS. N BORDOLOI

SC, FINANCE AND
TAXATION
MR. B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH COMPRISING OF HIS
LORDSHIP AND HONOURABLE MR. JUSTICE
R. PHUKAN]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/73/2016 PART-HEARD, FIXED	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 6 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	MR. K K PARASAR, CGC (R-6&7)
2	WP(C)/2345/2017 PART-HEARD, FIXED, WITH WP(C)/5100/2012 (D/O)	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4
ORDERS				
3	WP(C)/1681/2020 FIXED, WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
4	Review.Pet./70/2023 FIXED, PERSONAL APPEARANCE, WITH WP(C)/2279/2022 (D/O)	FAZLUR RAHMAN LASKAR Versus MOJIBUR RAHMAN BARBHUIYA AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
5	Review.Pet./74/2023 FIXED, WITH WP(C)/5643/2021 (D/O)	THE STATE OF ASSAM Versus BHUBON CHANDRA DAS AND 5 ORS.	MR. R BORPUJARI MR. B GOGOI MR A CHALIHA	
6	Review.Pet./94/2023 WP(C)/596/2018 (D/O), FIXED	THE STATE OF ASSAM Versus SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	
HEARING				
7	WP(C)/7406/2015 PART-HEARD, FIXED	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
8	WP(C)/4648/2018 PART-HEARD, FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)

9 WITH
WP(C)/1479/2018

DEBOKANTA DAS
Versus
THE UNION OF INDIA AND 5 ORS.

MR. K R PATGIRI
MS C DAS

MR. C K S BARUAH, CGC.
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[For Tuesday, 22nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1964/2022 PART-HEARD, FIXED	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
2	WP(C)/5052/2022 PART-HEARD, FIXED, WITH WP(C)/4839/2016 (D/O)	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
3	WITH WP(C)/1357/2015	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
4	WITH WP(C)/6603/2019	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
5	WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
6	WP(C)/3411/2022 FIXED	PRAKASH JYOTI BORAH AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR D K DEY	GA, ASSAM M KATAKY
7	WP(C)/3459/2022 FIXED	EX CT/GD RABEN LAHKAR FORCE NO. 041604336 Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	GA, ASSAM ASSTT.S.G.I.
8	El.Pet./1/2023 B/O	AFTAB UDDIN LASKAR Versus NIJAM UDDIN CHOUDHURY	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MD A WADUD MS S DEVI	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH

	WITH I.A.(Civil)/1982/2023 in El.Pet./1/2023	NIJAM UDDIN CHOUDHURY, Versus AFTAB UDDIN LASKAR	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MS S DEVI
	WITH I.A.(Civil)/1983/2023 in El.Pet./1/2023	NIJAM UDDIN CHOUDHURY, Versus AFTAB UDDIN LASKAR	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MS S DEVI
	WITH I.A.(Civil)/1984/2023 in El.Pet./1/2023	NIJAM UDDIN CHOUDHURY, Versus AFTAB UDDIN LASKAR	MR K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. D DAS SR. ADV MD S HOQUE MR M HOQUE MS S DEVI
ORDERS				
9	Review.Pet./39/2021 FIXED, WITH CRP/262/2017 (D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. N NATH MR. D THAKUR MR. R B SAH MR G KAKOTI MR N TALUKDAR MS A BARUAH MS N RABHA MS D BORUAH	MR. S SAHU
10	I.A.(CrI.)/688/2023 IN AB/629/2023 (D/O) in AB/629/2023	SWMDWN BORO, Versus THE STATE OF ASSAM,	MR. B J MUKHERJEE	PP, ASSAM
HEARING				
11	WP(C)/2307/2014 PART-HEARD	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
12	WP(C)/118/2023 PART-HEARD	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. P K TIWARI (R-2 TO 5) MR. A R GOGOI (R-2 TO 5) DY.S.G.I.
	WITH I.A.(Civil)/456/2023 in WP(C)/118/2023	THE NATIONAL HYDROELECTRIC POWER CORPORATION AND 3 ORS. Versus JLD CONSTRUCTION PRIVATE LTD AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	DY.S.G.I.
	WITH I.A.(Civil)/791/2023 in WP(C)/118/2023	THE NATIONAL HYDROELECTIRC POWER CORPORATION AND 2 ORS. Versus JLD CONSTRUCTION PRIVATE LTD AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. B P BORAH DY.S.G.I.
13	WITH WP(C)/132/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR. M K DAS MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. A R GOGOI (R-2 TO 6) DY.S.G.I.
	WITH I.A.(Civil)/450/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	WITH I.A.(Civil)/790/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.

14	WP(C)/4823/2012	SANTI RAM NATH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI SC, APEX BANK
15	WP(C)/1981/2014	THE MANAGEMENT OF ASSAM CO-OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
16	WP(C)/2281/2014 B/A	RUPAK PAUL Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR. M MORE MR.J DAS MR.N MAHAJAN MR.D DEKA MR.P K SHARMA	MR. P BHARADWAJ N BARUAH SC, I O C ASSTT.S.G.I.
17	WP(C)/5644/2014	BISWA NATH MECH Versus THE OIL AND NATURAL GAS CORPORATION LTD. and 3 ORS,	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.C CHOUDHURY	MR.G N SAHEWALLA MR.S BARUAH MR H K SARMA (r-1 TO 4) MR. M SAHEWALLA (R-1)
18	WP(C)/5793/2015	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
19	WP(C)/4179/2022 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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7)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2916/2023	MAZIBAR RAHMAN @ MUZIBAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
2 Bail Appln./2917/2023	KAPIL DEU RAY AND ANR Versus THE STATE OF ASSAM	MR U S BORGOHAIN	PP, ASSAM
3 Bail Appln./2918/2023	MALEKA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
4 Bail Appln./2922/2023	AHMED ALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
5 Bail Appln./2925/2023	MOHBUBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
6 Bail Appln./2927/2023	GOPAL SARKAR Versus THE UNION OF INDIA	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI	SC, NCB
MOTION			
7 Crl.Rev.P./325/2023	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR D MEDHI MR A HUDA	PP, ASSAM
8 Crl.Rev.P./326/2023	RABI DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	PP, ASSAM
WITH I.A.(Crl.)/721/2023 in Crl.Rev.P./326/2023	RABI DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	PP, ASSAM
9 Crl.Rev.P./328/2023	KHALILUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	PP, ASSAM
10 Crl.Pet./853/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

11	Crl.Pet./854/2023	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
12	Crl.Pet./855/2023	BRINDABAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR H BEZBARUA MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
13	Crl.Pet./856/2023	EUSUB ALI @ MD. ESHOB ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
14	Crl.Pet./857/2023	SANGRAM MOHALI Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
15	Crl.Pet./866/2023	PURNANANDA GOSWAMI @ PINAK AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	PP, ASSAM
16	Crl.Pet./867/2023	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	PP, ASSAM
17	Crl.Pet./868/2023	DULAL BORA Versus HE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
18	Crl.Pet./869/2023	SULTANA BEGUM CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
19	AB/2867/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
20	AB/2873/2023	ASADUL ALOM LASKAR @ IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
21	AB/2879/2023	HAIDUAING JEME @ HAIDUAING KUAME Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
22	AB/2887/2023	MD FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
23	AB/2889/2023	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM
24	AB/2890/2023	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR M RAHMAN S AHMED MS. R DEVI	PP, ASSAM
25	AB/2892/2023	SIRAJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A HUSSAIN MR M RAHMAN I AMIN	PP, ASSAM
26	AB/2898/2023	MD. AZIZUL SHIKDER AND ANR Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
27	AB/2900/2023	TAZER ALI @ TAJEL ALI Versus STATE OF ASSAM AND ANR.	MR. I U CHOWDHURY	PP, ASSAM
28	AB/2901/2023	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
29	AB/2904/2023	DHAN DAIMARY Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./1510/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
31	Bail Appln./1787/2023 WITH LCR, FIXED	MRS. RIMPA HAZARIKA Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
32	Bail Appln./1893/2023 WITH LCR, FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	
33	Bail Appln./2093/2023 WITH LCR, FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
34	Bail Appln./2134/2023 WITH LCR, FIXED	NGAMSEI HAKIP Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
35	Bail Appln./2135/2023 WITH LCR, FIXED	VISTO POHENA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
36	Bail Appln./2149/2023 WITH OFFICE NOTE, LCR FILE, FIXED	LITAN MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
37	Bail Appln./2298/2023 FIXED	RANJIT BAISHYA Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
38	Bail Appln./2472/2023 FIXED	MIRAJ ALI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI MR B KARDONG	PP, ASSAM
39	Bail Appln./2477/2023 FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
40	Bail Appln./2480/2023 FIXED	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
41	Bail Appln./2530/2023 FIXED	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
42	Bail Appln./2531/2023 FIXED	MAIRANGTHANG RAJESH SINGH Versus THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM
43	Bail Appln./2660/2023 WITH OFFICE NOTE, FIXED	FAIJUR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
44	Bail Appln./2684/2023 FIXED	BABIDUL ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM MR S ISLAM	PP, ASSAM
45	Bail Appln./2685/2023 FIXED	RUPJAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
46	Bail Appln./2762/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RAJ KUMAR MANDAL Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
47	Bail Appln./2790/2023 FIXED	MANTU KR. DAS Versus THE STATE OF ASSAM	MR K G DAS MR N J DAS	PP, ASSAM

BAIL HEARING

48	AB/1557/2023 FIXED	NUR ISLAM @ NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
49	AB/2025/2023 FIXED	ALA UDDIN Versus THE UNION OF INDIA	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, NCB
50	AB/2083/2023 FIXED	JESINUR ISLAM @ JESNUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
51	AB/2281/2023 FIXED	MD. ISKE ALAM Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
52	AB/2359/2023 FIXED	UDAY SAIKIA @ UDAY SHANKAR SAIKIA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
53	AB/2360/2023 FIXED	HEMONGE BORAH @ RONGA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
54	AB/2497/2023 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
55	AB/2651/2023 FIXED	BISHNU CHETRY Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

ORDERS

56	W.P.(CrI.)/4/2023 FIXED WITH I.A.(CrI.)/72/2023 in W.P.(CrI.)/4/2023	DR. SWETABH SUMAN Versus CENTAL BUREAU OF INVESTIGATION	MR N Z LOTHAN	MR. S C KEYAL SC, CBI
57	W.P.(CrI.)/19/2023 FIXED	DR. SWETABH SUMAN Versus CENTRAL BUREAU OF INVESTIGATION MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MR N Z LOTHAN MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM DY.S.G.I.

HEARING

58	CrI.A./164/2012 WITH LCR 5 FILES, P.B.-1, FIXED	NAMAR ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
59	CrI.Pet./798/2022 WITH LCR, FIXED	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -			
1 WP(C)/857/2013	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY APEDA and ANR. Versus THE UNION OF INDIA and 2 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR. K R BOROOAH MS.P KHOUND MR.A JAHID	MR.N DHAR MR.D BARUA C.G.C. MR.S CHAKRABORTY MR.C K S BARUAH ASSTT.S.G.I. MRD K MAHANTA MRJ K KAR
2 WP(C)/1962/2013	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE SECRETARY, ASSAM CHAH MAZDOOR SANGHA and ANR.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR.B K BHAGAWATI
3 WP(C)/3966/2013	PUBALI HOUSING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA and 4 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MRB KAUSHIK	MR.P K ROY C.G.C. MS.D SINHA MR.M DUTTA MR.A CHOUDHURY MS.A DAS ASSTT.S.G.I. MR.S K CHOUDHURY
4 WP(C)/4186/2013 CAVT. NO. 715/13	BIKRAMJIT BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.B D GOSWAMI MR.S SARMA MR. P K BORAH MR.T CHUTIA	MR.A SARMA MS.S SEAL MS.B SARMA FOR CAVEATOR SC, EXCISE DEPTT.
ADMISSION			
5 WP(C)/401/2023 FIXED	DOOMDOOMA PLANTERS SUPPLY STORES AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
HEARING			

6	WP(C)/1925/2009 PART-HEARD, FIXED AT 2 PM	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
7	WITH WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
8	WITH WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
9	WITH WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
10	WITH WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
11	WP(C)/8/2015 FIXED, WITH LCR	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
12	WITH WP(C)/6905/2014	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
13	WITH WP(C)/9/2015	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
14	WP(C)/2383/2016	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5
15	WP(C)/8150/2017 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
16	WP(C)/2933/2020 FIXED, WITH LCR, WITH 2 NOS. AFFIDAVIT FILE	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,22nd August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3325/2015 FIXED	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
2 WP(C)/3754/2016 FIXED	SMTI. SUNUMONI KONWAR CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRN M HAZARIKA	MR.B K SHARMA MR.M SARANIAR-6 MR.S U AHMED(R-6) MS.SUSENTETLA(R-6) SC, SOCIAL WELFARE
3 WP(C)/689/2018 FIXED	BIVASH CHANDRA DAS Versus COAL INDIA LTD.	G P BHOWMICK MR D KALITA MR P P MEDHI MS. M KALITA MS P CHETIA MR D BORAH MR. S A CHOUDHURY	MR. M Z AHMED SC, COAL INDIA SC, COAL INDIA
4 WP(C)/969/2020 FIXED	INDIA BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR. B P BORAH MR A K MAHESWARI MR. K BORUAH MR P J DUTTA MR. M ALOM MR R S RONGHANG	SC, FINANCE AND TAXATION SC, FOREST SC, BTC
5 WP(C)/4020/2020 FIXED	DHIRAJ NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. H K NATH	MR. R. DHAR, SC, PWD ROAD GA, ASSAM
6 WP(C)/4606/2020 B/O	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
7 WP(C)/3917/2021 FIXED	NARENDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD R ISLAM MR D N SARMA S K DAS	SC, PNRD GA, ASSAM MS. M D BORA (SC, WELFARE AND DEVELOPMENT OF MINORITIES DEPARTMENT) SC, FINANCE

8	WP(C)/5276/2021 FIXED	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
9	WITH WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
<u>BAIL HEARING</u>				
10	AB/1715/2023 FIXED	IKRAMUL HUSSAIN Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
<u>ORDERS</u>				
11	WP(C)/2102/2015 FIXED	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)
12	WP(C)/9305/2019 B/O	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
<u>HEARING</u>				
13	WP(C)/6506/2013 PART-HEARD, FIXED	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGOHAIN (R1-4) MR.J HUDA
14	WP(C)/3204/2012 FIXED	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.H DAS MR.K M HALOI MR.A K DEKA SC, I O C
15	WP(C)/5544/2012 CAVT. NO. CAVT. 1190/12	MISS SOHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MRS.R MOMTAZ MR.A GEER MR.ALHAJJ INAM UDDIN	MR.B K SARMA MR.F K R AHMED MR.M K HUSSAIN SC, SOCIAL WELFARE FOR CAVEATOR
16	WP(C)/5609/2012	SUCHINTA KUMAR DAS Versus THE ASSAM STATE OF ASSAM and 4 ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.M K CHOUDHURY MR.U RAJBANSHI MR.S SAIKIA MR.A BARKATAKI MRP BHARDWAJ SC, PWD
17	WP(C)/5736/2012	MOYNAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	GA, ASSAM MRS.V L SINGH SC, REVENUE
18	WP(C)/5816/2012 WITH CONT. CASE(C)/647/2005(D/O), WITH WP(C)/4280/2012(D/O)	MUSSTT. NURNAHAR BHUYAN and 3 ORS. Versus STATE OF ASSAM and ORS.	MS.D BORGOHAIN MS.K BARUAH MR.Z AHMED	MR.B K SHARMA MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.M ALI SC, SOCIAL WELFARE
19	Cont.Cas(C)/30/2013	JAYMATI ROY Versus H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MR.S K DEORI MR.S R BARBHUIYA MR.KHAYERUDDIN

20	WP(C)/1256/2013 FIXED	RAJPAL SINGH Versus THE UNION OF INDIA and 4 ORS	MR.M DUTTA MS.M DAS	MR. B CHAKRAVARTY (CGC) MR.R SHARMA ASSTT.S.G.I.
21	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
22	WP(C)/7703/2017 FIXED	DHANANJAY KUMAR YADAV Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.S AGARWAL MR.D AGARWAL MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	C.G.C. MS.B SARMA ASSTT.S.G.I.
23	WP(C)/6095/2019 B/O	NAYANJYOTI DEKA Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. D C BORAH (C.G.C.) ASSTT.S.G.I.
WITH				
24	WP(C)/6063/2019	PANKAJ KOCH Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. S C KEYAL MR. S C KEYAL ASSTT.S.G.I.
25	WP(C)/6029/2021 FIXED	RAJ BABU SINGH (UBC/295) Versus THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 CRP/121/2006 (HEARING), WITH LCR	ON THE DEATH OF SMTI CHARU BALA SARKER Versus ON THE DEATH OF SHRI HARI SAHA HIS LEGAL HEIRS	M H AHMED I HUSSAIN R ALI D C NATH A MALEQUE	B R DEY D CHOUDHURY B SARKAR H DAS A DAS
MOTION			
2 Tr.P.(CrI.)/16/2023 PART-HEARD, FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S DAS MR. I DAS R BARMAN	PP, ASSAM
3 CRP(IO)/249/2023 FIXED	PRASENJIT NANDI Versus RUMPI DEY	MR. S BANIK MR. D. BORAH	
ADMISSION			
4 CRP/26/2020 WITH LCR, FIXED	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
5 I.A.(Civil)/3328/2022 in RSA/194/2018(D/O), WITH LCR, FIXED in RSA/194/2018	SRI MRIDUL DEKA Versus SMT SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R-1,2) MR. DILIP DEY (R-1,2)
6 CRP/11/2023 FIXED	MD. MAINUL HAQUE Versus IFFCO TOKIO GENERAL INSURANCE CO LTD AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	
7 CRP/88/2023 FIXED	PULIN DAS @ ADI DAS AND 3 ORS. Versus PRAKASH DAS AND ANR.	MR. U K DEKA MR R SENSUA	MR B D DAS (r-1,2) MR H K SARMA (r-1,2) MRS R DEKA (r-1,2) MR. H R DAS (r-1,2)
8 CRP(IO)/186/2023 WITH LCR, FIXED	AMAN JINDAL AND 2 ORS. Versus M/S DAYAL ENTERPRISES AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MS P AGARWAL (R-1 to 4) MR. B J DAS (R-1 to 4)

ORDERS

9	I.A.(Civil)/2848/2022 WITH LCR, FIXED in FAO/42/2019 WITH FAO/42/2019 CAVT. NO. 0838/2019 WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS. ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N K NEOG MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG MR. R BORPUJARI
10	FAO/41/2019 CAVT. NO. 0839/2019 WITH I.A.(Civil)/594/2020 in FAO/41/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. D BARUAH MS. N UPADHYAY MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG MR D BARUAH
HEARING				
11	Mat.App./49/2017 P/H, WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
12	RSA/87/2009 WITH LCR WITH RSA/9/2010 CAVT. NO. 548/2009	SRI BHABEN DEORI Versus SRI AMIYA MEDHI SRI AMIYA MEDHI Versus SRI BHABEN DEORI	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR.B K BHAGAWATI MR. L GOGOI	MR.B K BHAGAWATI MR. L GOGOI MR. M ALI
14	SAO/4/2011 WITH LCR, FIXED	AKRAM UDDIN BARBHUIYA and 4 ORS Versus MUSST.MALLIKA BIBI	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MS.S ACHARYYA MR. S ALAM MS.R DEWAN MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN
15	RSA/151/2012 WITH LCR, FIXED	SAMAD ALI Versus HEIRS OF LATE AJGAR ALI MAINUDDIN SON and ORS,,	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	MR.S K DEORI MRK UDDIN MR.A RAHMAN
16	MFA/11/2013 WITH LCR, FIXED	UNION OF INDIA, Versus LITHUNGBEMO LOTH	MSB DEVI MR. B SHARMA MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA MS. C SAHA
17	CRP/397/2013 FIXED	BIVAS DUTTA and 4 ORS Versus AHMED TEA COMPANY PVT. LTD.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MR.C K S BARUAH MS.D CHOWDHURY	MR.R SARMA MS. S SARMA MR.H DEKA MS. N M DEKA MR.M HUSSAIN
18	RSA/51/2014 WITH LCR, FIXED	SMTI MINA SAIKIA and 2 ORS, Versus SMTI TRIPTI SAIKIA and ANR,	MR.SHEELADITYA	MR.H K DEKA MR.P SUNDI MR.B D DEKA

19	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
20	RFA/43/2018 WITH LCR, FIXED	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
	WITH I.A.(Civil)/1469/2018 in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
21	CRP/85/2018 WITH LCR, FIXED	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)
22	MACApp./563/2019 WITH LCR	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
23	Arb.A./2/2020 WITH LCR, FIXED	UNION OF INDIA Versus MADHUCON PROJECTS LTD.	MR S CHAKRABORTY	MR. K M HALOI MR. R SARKAR FOR CAVEATOR
24	RFA/14/2021 WITH LCR, FIXED	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR. N D SARMA MR M AHMED MR. A BORPUZARI MR. P K SHARMA
25	MACApp./311/2021 WITH LCR, FIXED	AJIT SUTRADHAR Versus BIBEKANANDA MONDAL AND ANR.	MR A HUSSAIN MR. A T SARKAR	MS. M CHOUDHURY (R-2)
26	MFA/11/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
	WITH			
27	MFA/20/2022	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
	WITH			
28	MFA/21/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
29	CRP(IO)/198/2022 FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR K KHANNA MS M DAS
30	Intest.Cas./1/2023 CAVT. NO.15462/022, WITH LCR, B/O	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

**THIS BENCH WILL RISE AS SOON AS DIVISION
BENCH-II RISES AND WILL SIT AGAIN AFTER
RISING OF THE DIVISION BENCH COMPRISING
OF HIS HONOURABLE MR. JUSTICE A.M. BUJORBARUA
AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2915/2023	SUBHAHAN ALI @ SUBHAHSAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	Bail Appln./2919/2023	GOPIKA CHAKRABORTY Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
3	Bail Appln./2920/2023	SAKIB IKBAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>MOTION</u>				
4	AB/2849/2023	PHURKAN ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
5	AB/2850/2023	JOHIRUL ISLAM @ JOHIRUL ALI AKAND Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
6	AB/2851/2023	AMIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
7	AB/2855/2023	KASHEM ALI MONDAL @ KASHEM MONDAL AND ANR Versus THE STATE OF ASSAM	MR. A GONI MRS M BARMAN MR. M ISLAM	PP, ASSAM
8	AB/2856/2023	IJAJUL HAQUE Versus THE STATE OF ASSAM	MR. H C SARMA R JAMAN	PP, ASSAM
9	AB/2857/2023	JOYDEEP DUTTA Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
10	AB/2861/2023	MD MUSTAFA AHMED Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM

11	AB/2862/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. R BORA MR. D. BORAH	PP, ASSAM
12	AB/2868/2023	MAFIYA KHATUN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
13	AB/2872/2023	NURUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
14	AB/2874/2023	ASADUL ALOM LASKAR @ ASHADUL ALOM LASKAR @ IMRAN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
15	AB/2875/2023	NUR ISLAM Versus THE STATE OF ASSAM	MR R ISLAM MR A H AHMED	PP, ASSAM
16	AB/2877/2023	RAHUL ALOM LASKAR Versus THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./2529/2023 FIXED	HAMID ALI @ HAMED ALI @ BATAL Versus THE STATE OF ASSAM	MS M BORAH MS B GOGOI	PP, ASSAM
18	Bail Appln./2612/2023 FIXED	MANASH JYOTI SAIKIA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
19	Bail Appln./2657/2023 WITH LCR, FIXED	ROSHIDUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
20	Bail Appln./2681/2023 FIXED	ANNOS ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
BAIL HEARING				
21	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
22	AB/3241/2022 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MD J ALOM MR. M ISLAM	PP, ASSAM
23	AB/3689/2022 FIXED	MANJUR ALI AND4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
24	AB/365/2023 FIXED	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
25	AB/1081/2023 FIXED	KAMRUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
26	AB/1193/2023 FIXED	ALIHUSSAIN ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
27	AB/1695/2023 FIXED	MAHADEB PAUL Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
28	AB/2063/2023 FIXED	ABDUL BAREK @ BAREK ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. S RANA	

29	AB/2343/2023 FIXED	DR. ASIF AHMED AND 5 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	MR. A M AHMED MR. M K HUSSAIN P. GHOSH PP, ASSAM
30	AB/2347/2023 FIXED	GOURISH GHOSH Versus THE STATE OF ASSAM	MR. D SARMA MR. S BISWAS MS D DEVI	PP, ASSAM
31	AB/2430/2023 FIXED	ANOWAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
32	WITH AB/2235/2023	SHONA ULLAH AND ANR Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD	PP, ASSAM
33	AB/2436/2023 WITH LCR, FIXED	KHANDAKAR AHADUL ISLAM @ AHADULLA KHANDAKAR@ AHADUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
34	AB/2496/2023 FIXED	ASAN ALI AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
35	AB/2511/2023 FIXED	SANJIT KR DAS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
36	AB/2516/2023 FIXED	RATUL CHARAN SARMA Versus THE STATE OF ASSAM	MD S I AHMED MR. R N D SARMA	PP, ASSAM
37	AB/2533/2023 FIXED	FULU DDIN @ FULAR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
38	AB/2566/2023 FIXED	ALTAB HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
39	AB/2567/2023 FIXED	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
40	AB/2611/2023 FIXED	TINA TALUKDAR Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
41	AB/2622/2023 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
42	AB/2624/2023 FIXED	SIDDIK ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
43	AB/2642/2023 FIXED	KMALESWAR BORDOLOI Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
44	AB/2672/2023 FIXED	AMINUL ISLAM @ BOTOL AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	
45	AB/2673/2023 FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
46	AB/2678/2023 FIXED	GHANA KANTA PHUKAN Versus THE STATE OF ASSAM	DR P C MAZUMDAR MS. S PHUKAN MR T MAZUMDAR	MR A KHANIKAR PP, ASSAM
47	AB/2725/2023 FIXED	NAREN TANTI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M SHARMA MS. S YASMIN	PP, ASSAM

48	AB/2743/2023 FIXED	PRAGATI BORDOLOI Versus THE STATE OF ASSAM	MR H K NATH MS S SHARMA	PP, ASSAM
49	AB/2762/2023 FIXED	MD. JILLUL HOQUE AND 7 ORS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
50	AB/2772/2023 FIXED	ASAP TAYE AND 2 ORS Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
51	AB/2805/2023 FIXED	CHANDRAJIT BORO @ DHANJIT BORO AND 2 ORS Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR P AGARWAL MR R SARKAR	PP, ASSAM
<u>ORDERS</u>				
52	Crl.Pet./614/2023 B/O	RENUBALA GHOSH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
<u>HEARING</u>				
53	Crl.A./197/2011 WITH OFFICE NOTE, LCR 1 FILE, P.B.-1	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR Z KAMAR MR.D TALUKDAR MR. B TALUKDAR MR. B TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
54	CRL.A(J)/98/2019 <u>4 Y 3 M 15 D</u> :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	ANIL BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
55	Crl.Rev.P./121/2021 WITH LCR 3 FILES, FIXED	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
56	Crl.Rev.P./10/2022 WITH LCR 3 FILES, FIXED	MONOWAR HUSSAIN Versus NAJRUL ISLAM	MR. A F N U MOLLAH MR. A AHMED U U KHAN	MR. S K DAS MR R KARIM MR D BARMAN

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Tuesday, 22nd August 2023]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>OLD PENDING CASES (MORE THAN 10 YEARS)</u>			
1 WP(C)/3702/2011	PULIN CHANDRA BORA Versus THE FOOD CORPORATION OF INDIA and ORS	MS.B DUTTA MR.A M DUTTA MR.A DUTTA MR.S K SHARMA MR.D BHUYAN	MR.P K ROY SC, F C I
2 WP(C)/4626/2011 WITH CONT. CASE(C)/28/2010 (D/O)	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
WITH 3 WP(C)/4704/2010	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
4 WP(C)/4860/2011	LNK 188 RAMEZUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISS KANUNGOE MS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY MD.A MALEQUE	GA, ASSAM
5 WP(C)/5926/2011	KHAGENDRA NATH BARO Versus STATE OF ASSAM and ORS.	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	MR.N CHAKRABORTY MR. B GOSWAMI(Adl. AG, Assam) MR.C GOSWAMI SC, WATER RESOURCE
<u>ADMISSION</u>			
6 WP(C)/1326/2020 PART-HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. B. GOGOI, SC, FINANCE AND TAXATION MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
WITH 7 WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT

	WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
8	WITH WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
9	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
10	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
11	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
12	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
13	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
14	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
15	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
16	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

17	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
18	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
19	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
20	WP(C)/1974/2020 FIXED	LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. U K NAIR (r-3,4,5) MR. R K D CHOUDHURY, ASGI, (R-1 & 2) MR. M P SARMA (r-3,4,5) MS S SARMA HAZARIKA (r- 3,4,5) MR. A BORO (r-3,4,5) MR A CHAKRABORTY (r- 3,4,5) MR A CHETIA (r-3,4,5) SC, RAILWAY
21	WITH WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR.U K NAIRR-2, 3 and 4 MR. R K D CHOUDHURY, ASGI MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)
	WITH I.A.(Civil)/3576/2019 in WP(C)/611/2015	THE CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD.	MR. U K NAIR MR. A CHETRY	MS M HAZARIKA MS H B BARUAH
	WITH I.A.(Civil)/2251/2021 in WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS		MR. R K D CHOUDHURY, ASGI SC, RAILWAY
22	WP(C)/3868/2020 FIXED	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
23	WITH WP(C)/3002/2021	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
24	WP(C)/2984/2021 FIXED	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH I.A.(Civil)/1074/2021 in WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
25	WP(C)/3003/2021 FIXED	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
26	WP(C)/5267/2021 FIXED	MRS. NURJAHAN KHATUN Versus THE UNION OF INDIA AND 2 ORS	MR. B J GHOSH MR. J EKKA	ASSTT.S.G.I. SC, I O C

27	WP(C)/5569/2021 FIXED	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-I) Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
	WITH			
28	WP(C)/5570/2021	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-II), Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
29	WP(C)/6613/2021 FIXED	M/S FERRA TECH Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL MR. K K PARASAR (r-1) ASSTT.S.G.I.
HEARING				
30	WP(C)/1296/2016 PART-HEARD, FIXED, WITH LCR	THE ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE DIST. LEGAL SERVICES AUTHORITY and ANR.	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. K P PATHAK	MR. I HUSSAIN (R-2) MS. S SARMA ADDL. SR. GA, ASSAM
31	WP(C)/2282/2013	ANATH CHANDRA DAS Versus THE FOOD CORPORATION OF INDIA and 3 ORS	MS.M DAS MR.A R SHOME MR.S CHAUHAN MS.M DAS MR.S CHOUHAN	MR.P K ROY SC, F C I
32	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
33	WP(C)/7453/2017 FIXED	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
34	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>				
1	AB/2863/2023	SANJOY SAIKIA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
2	AB/2865/2023	SAFIQUL @ SAFIQUL ISLAM Versus THE STATE OF ASSAM	F K R AHMED MR F A AHMED	PP, ASSAM
3	AB/2871/2023	MD. CHAHAR ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
4	AB/2876/2023	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	AB/2881/2023	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
6	AB/2891/2023	MD FARUK Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
7	AB/2896/2023	MD ROSHIDUL HOQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
8	AB/2905/2023	PANKAJ BAYAN Versus THE STATE OF ASSAM	MR. A DUTTA MR R DAS	PP, ASSAM
9	AB/2906/2023	NANDAN PRASAD Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM

10	AB/2908/2023	MRIDUSMAN ROY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
11	Tr.P.(CrI.)/26/2023	TAGAR DAS AND 2 ORS Versus SAGAR PRATIM GOGOI		
12	CrI.Rev.P./318/2023	JIBANTA GOGOI Versus BORNALI DOLEY GOGOI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
13	CrI.Rev.P./319/2023	BABUL ALI Versus FULKAN BEGUM	MR N AHMED MAHIBUR RAHMAN MS A AHMED	
14	CrI.Rev.P./320/2023	JAGADISH PRASAD SAH Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
15	CrI.Rev.P./323/2023	MRINAL MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
16	CrI.Rev.P./324/2023	PARESH GOSAI @ POTTU Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
17	CrI.Pet./860/2023	ANU BORAH Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	PP, ASSAM
18	CrI.Pet./861/2023	ROKIBUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
19	CrI.Pet./862/2023	TATA MOTORS FINANCE LTD Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
20	CrI.Pet./863/2023	JAY PRAKASH SHARMA @ JAI PRAKASH SHARMA Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
21	CrI.Pet./864/2023	PRATIK AGARWAL AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MRS N GOSWAMI MR. S KASHYAP	PP, ASSAM
22	CrI.Pet./865/2023	DIPAK CH. DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
<u>ADMISSION</u>				
23	CrI.Rev.P./611/2022 WITH LCR 2 FILES, FIXED	HAFIZUR RAHMAN Versus MISS SAMSUN NEHAR	MR. R ALI H A AHMED MR A S SK	MR. A GOYAL MR. A CHOUDHURY
24	CrI.Pet./1277/2022 WITH LCR 2 FILES, FIXED	TULESWAR PEGU AND 14 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
25	CrI.Rev.P./174/2023 WITH LCR 1 FILE, FIXED	HARJYOTI CHOUDHURY Versus HEMAN DAS	MR. A AHMED U U KHAN	MR J H SAIKIA
	WITH I.A.(CrI.)/351/2023 in CrI.Rev.P./174/2023	HARJYOTI CHOUDHURY Versus HEMAN DAS	MR H R A CHOUDHURY MR. A AHMED U U KHAN	
26	I.A.(CrI.)/299/2023 WITH LCR 4 FILES, FIXED in CrI.Rev.P./12/2020	ON THE DEATH OF LATE BIKASH BHUIYA Versus TAPADHIR KANTI DAS AND ANR.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M H RAJBARBHUIYAN PP, ASSAM

	WITH Crl.Rev.P./12/2020	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
27	Crl.Pet./590/2023 WITH LCR 1 FILE, B/O	SAFI KAMAL RAHMATULLAH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. M. KHATUN MS N AKTAR	MR M RAHMAN (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./2738/2023 FIXED	RAJIB HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
29	AB/2750/2023 AB 2717/2022(D/O), FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. M. P. SARMA MS. B M CHHETRI N DAS MS R A MOSTAFI	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1764/2023 FIXED	MD. NAJIR ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS N AKTAR	PP, ASSAM
31	AB/2218/2023 FIXED	SUMIT SENGUPTA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI MR RITURAJ TIWARI	PP, ASSAM
32	AB/2312/2023 FIXED	MD. ROFIKUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL	PP, ASSAM
33	AB/2335/2023 FIXED	BHAWESH MISHRA @ BHABESH MISHRA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA	PP, ASSAM
34	AB/2358/2023 FIXED	JOY PAUL Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
35	AB/2389/2023 FIXED	KAMESWAR MILI Versus THE STATE OF ASSAM	MR. N SHARMA MR. B PEGU	PP, ASSAM
36	AB/2423/2023 FIXED	MILAN BURAGOHAIN AND ANR Versus THE STATE OF ASSAM,	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
37	AB/2514/2023 FIXED	MD. SHAIFUL GONI AND 3 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
38	AB/2570/2023 FIXED	PRAKASH RAY @ SHUBAL RAY AND 4 ORS Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
39	AB/2667/2023 FIXED	AMIRUL ALI @ AMINUL ALI Versus THE STATE OF ASSAM	MD A ALI MR. S I TALUKDAR	PP, ASSAM
40	AB/2679/2023 FIXED	ROBIN RAHANG Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
41	AB/2717/2023 FIXED	ABDUL NOOR LASKAR AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
42	AB/2718/2023 FIXED	ABDUL NOOR LASKAR AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
43	AB/2719/2023 FIXED	ABDUL NOOR LASKAR AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM

44	AB/2720/2023 FIXED	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR E AHMED	PP, ASSAM
45	AB/2773/2023 FIXED	RAIHAN UDDIN Versus THE STATE OF ASSAM	MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
46	AB/2779/2023 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
ORDERS				
47	Crl.Pet./237/2023 FIXED	BIKASH BUCHA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	PP, ASSAM
48	Crl.Pet./250/2023 FIXED	MEERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
49	I.A.(Crl.)/494/2023 O Y 3 M 22 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./184/2023 WITH Crl.A./184/2023	AKTAR ALI Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
50	Crl.Pet./523/2023 FIXED	UMAR FARUQUE Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
51	Crl.Pet./769/2023 WITH LCR 1 FILE, FIXED	HRISHIKESH DAS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
HEARING				
52	Crl.A./6/2009 WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/341/2021 in Crl.A./6/2009	MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
53	Crl.A./196/2012 WITH LCR 4 FILES, FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
54	Crl.A./51/2013 WITH LCR 5 FILES, FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM and ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR. M U MAHMUD MR.H SARMA MR.P C SARKAR MR S ISLAM PP, ASSAM MR.T C KHATRI
	WITH			
55	Crl.A./50/2013	ABDUS SAMAD Versus THE STATE OF ASSAM AND ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR.S K JAIN MR.H SARMA MR.P C SARKAR PP, ASSAM MR.T C KHATRI
56	Crl.Pet./237/2021 WITH LCR 3 FILES, FIXED	BINOY KUMAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. R C PAUL (R-2) PP, ASSAM

57	Crl.Rev.P./283/2022 WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN
58	Crl.A./346/2022 WITH LCR 4 FILES, FIXED	KARNAP @ KARNAV BORA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR A A DEWAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023